

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-718(ND)2019

CORAM:

PRESENT: MR. L. N. GUPTA
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.08.2019.

NAME OF THE COMPANY: GP Petroleum Ltd. V/s. M/s. VCRM Petrochemicals Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

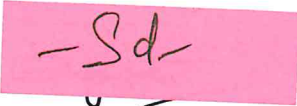
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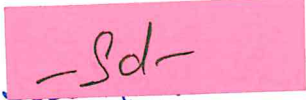
**Present for the Petitioner: Mr. Arihant Jain, Mr. Vikas Sharma,
Mr. Simran Mehrotra and
Mr. Karan Mehra, Advocates**

ORDER

Respondents are ex-parte.

Arguments heard. Reserved for orders.


(L. N. Gupta)
Member (T)


(Ina Malhotra)
Member (J)